

(b) if so, the time by which and locations from where work on this plan is proposed to start;

(c) the details of the works proposed to be included in the said plan; and

(d) the estimated expenditure of Narmada Action Plan and its time-bound programme thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir.

(b) to (d) Do not arise.

[*English*]

Bonded Labour

4368. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of LABOUR be pleased to state:

(a) whether with a view to eradicate the bonded labour system, the Indian Bonded Labour Organisation suggested any measures in recent times in this regard; and

(b) if so, the reaction of the Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) Does not arise.

Fake Universities or Educational Institutions

4370. PROF. RAM KAPSE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the steps taken by the Government to protect the interests of the students who obtain degrees/diplomas from the Universities/Institutions not recognised by the Government?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH): The University Grants Commission has been issuing press notes from time to time, warning students and general public against those institutions which are not entitled to call themselves as universities or award degrees under the UGC Act. UGC has issued notices to such institutions asking them not to call themselves as universities and award degrees, and in some cases also filed cases against them. State Governments and Union Territory Administrations have also been asked to keep a strict vigil and prosecute such institutions for violation of UGC Act and other penal laws.

The question related to future of those students who have obtained unrecognised degrees from fake universities was considered by UGC. The Commission was of the opinion that no lenient view can be taken of such degrees and such persons may be required to obtain degrees from any recognised university.

[*Translation*]

Financial Assistance to Students for Sports

4371. SHRI RAM SARAN YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government provide any financial assistance to such students, who take deep interest in sports at university level and show excellent performance; and

(b) if so, the criteria fixed in this regard and the amount of financial assistance provided to such students?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) Yes, Sir.

(b) Under the Scheme of "Grants for Games and Sports in Universities and Colleges", scholarships are awarded to the Universities' outstanding sportsmen/women. Each scholarship is of Rs. 3,600 annually at the rate of Rs. 300 per month. The criterion for selection of scholarship holders is given in the statement below:

STATEMENT

Rules for Award of Sports Talent Scholarships under this scheme of grants for Sports and Games in Universities and Colleges

1. General

The "Sports Talent Scholarship" Scheme has been introduced by the Government of India, Department of Youth Affairs & Sports with effect from the academic year 1970-71 for assisting University outstanding sportsmen/women in their studies as well to maintain their physical standards, purchase of equipment etc.

2. Eligibility

All bonafide and regular students of the member Universities of Sports Board are eligible to apply for this scholarship provided they are eligible for the selection on the combined Universities team, fulfil other terms & conditions laid down in this behalf and also fulfil performance qualifications stated in a Note given in the beginning paragraph on page 1.

3. Amount & Duration

Each scholarship is of Rs. 3,600/- @Rs. 300/- per month. The scholarship can be renewed in the subsequent years subject to the awardee continuing to fulfil the terms & conditions.

4. Selection

(i) The award will be made strictly on the basis of merit by a duly constituted Selection Committee. The decision of the Selection Committee will be final and no correspondence in this regard will be entertained.

(ii) There will be a reservation of 25% of available scholarships for boys and girls belonging to the Junior Division. However, the unutilised scholarships will be transferred to the general category.

5. Evaluation Procedure

The applicants will be graded on the basis of their performance at the various levels and the merit list will be prepared broadly on the basis of the guidelines that will be suggested by this grading.

Senior Division

Grade A

1st Preference: Securing 1s. position(s) in an individual event(s) or team event(s) at the international level as a member of a national team.

2nd Preference: Securing 2nd position(s) in an individual event(s) or team event(s) at the international level as a member of a national team.

3rd Preference: participation at the international level as a member of a national team.

Grade B

1st Preference: Securing first position(s) in an individual event(s) or team event(s) at International level as a member of a combined Universities team.

2nd Preference: Securing second position(s) in an individual event(s) or team event(s) at the International level as a member of a combined Universities team.

3rd Preference: Participation at the International level as a member of a combined Universities team.

Grade C

1st Preference: Securing first position(s) in an individual event(s) or team event(s) at the national level as a member of a State/Regional/Combined University team(s).

C-I (a) Securing first position in an individual event(s) or team event(s) in the National Sports Championship for woman as a member of State/Combined Universities team(s).

2nd Preference: Securing second position(s) in an individual event(s) or team event(s) at the national level as a member of a State/Regional/Combined Universities team(s) C-II (a) securing second position(s) in an individual event(s) or team event(s) in National Sports Championship for women as a member of State/Combined Universities team(s).

3rd Preference: Securing first position(s) in an individual event(s) or team event(s) in an inter-university tournament as a member of a University team.

Grade D

1st Preference: Securing second position(s) in an individual event(s) or team event(s) in an Inter-University tournament as a member of a University team.

2nd Preference: Participation at the national level as a member of a State/Regional/Combined Universities team D-II(a) participation in the National Sports Championship for women as a member of State/Combined Universities team(s).

3rd Preference: Participation in an Inter-University Tournament as a member of a university team.

Junior Division

Grade E

1st Preference: Securing first position(s) in an individual event(s) or team event(s) at the International level as a member of a junior national team.

2nd Preference: Securing second position(s) in an individual event(s) or team event(s) at International levels as a member of a Junior National team.

3rd Preference: Participation at the International level as a member of the Junior National team.

Grade F

1st Preference: Securing first position(s) in an individual event(s) or team event(s) at the International level as a member of an Indian School team.

2nd Preference: Securing second position(s) in an individual event(s) or team event(s) at the international level as a member of an Indian School team.

3rd Preference: Participation at the international level as a member of an Indian School team.

Grade G

1st Preference: Securing first position(s) in an individual event(s) or team event(s) at the national level as a member of a State/Regional team.

2nd Preference: Securing second position(s) in an individual event(s) or team event(s) at the national level as a member of a State/Regional team.

3rd Preference: Participation at the national level as a member of a State/Regional team.

Grade H

1st Preference: Securing first position(s) in individual event(s) or team event(s) as a member of a School team in the national school games.

2nd Preference: Securing second position(s) in an individual event(s) or team event(s) as a member of a School team in the national School games.

3rd Preference: Participation at the National School Games as a member of the school team.

The national award winner in N.P.E.D. who stand first each in men

and women senior will be equated with Grade D (2nd Preference) and each in men and women junior with Grade G (3rd Preference).

Broadly, the following types of international competitions will be taken into consideration for assessing the performance/participation at the international level:

Olympic Games, Commonwealth Games, Asian Games, Universiade Test Matches in Cricket only, Davis Cup, World Cup in Hockey and Football, Swathling Cup, Corbilon Cup, Thomas Cup etc. Likewise, National Championships and other important competitions of national cadre where teams of outstanding merits participate will be taken into consideration for assessing performance/participation at the national level.

The foregoing criteria as well as the names of the aforesaid competitions will serve only as guide-lines to Screening Committee and due relaxation can be given if in the opinion of the Screening Committee, the above basis do not rightly measure the outstanding merit of a deserving case. The Screening Committee will also have the discretion to differentiate between teams in different games at various levels depending upon the differences of standards between these games at these levels. The Committee may even differentiate, in particular game, between one State team and another and one University team and another etc. depending upon the difference of standards, in that particular game, between one state team and another and one University team and another etc.

Broadly, the following quota for each category would be kept in view of the selection of fresh awardees.

- (i) Atleast 75 scholarships to the students from junior category:
- (ii) Not more than 150 Scholarships for women candidates:

- (iii) Due recognition to the important games will be given.

These are only the broad guidelines and will be considered by the Screening Committee before proceeding to selection of Scholars. The Screening Committee has the right to make adjustment/amendment and even set aside the ratio.

Terms & Conditions for award of Scholarships

That for the period of scholarship, the awardee:

- (i) Remains a *bonafide* regular full-time student of the University.
- (ii) Is not employed anywhere;
- (iii) Is not simultaneously holding any other sports scholarship. However, a scholarship on account of any other merit than sports is no bar can be drawn simultaneously for the period of this scholarship. If the Scholarship is also on a merit of sports activity, the awardee has the choice to opt either to continue the other scholarship or avail himself/herself of this scholarship.
- (iv) Does not become irregular in attending his academic class or sports activities;
- (v) Has not shown any decline in the over-all performance in respect of his/her pursuit of the respective sports activities and has maintained steady progress in studies. However, one failure during the entire period of scholarship will be condoned to give him/her the benefit of fresh/renewal of scholarship.
- (vi) Is not guilty of unsatisfactory conduct or gross indiscipline;
- (vii) Is eligible to participate for the combined Universities team(s).

- (viii) Must have attended the last coaching-cum-competition programme if selected, in any of the following game: Athletics (Men & Women), Basketball (Men), Football, Hockey (Men), Hockey (Women), Volleyball (Men) and Wrestling.

- NOTE: (i) The Screening Committee may waive off all or any of the above conditions in special cases.
- (ii) It is the responsibility of the Universities concerned to ensure that the awardee(s) fulfil all the aforesaid terms and conditions before the payment is released to them.
- (iii) It is the responsibility of the sponsoting Universities, to ensure that the statements made by the candidates in their applications are correct.
- (iv) If it is discovered that an applicant has made a wrong statement in his/her application, he/she shall be debarred from applying for the scholarship in future.

6. Payments

All the payments of the scholarships will be made through the Regis-

Athletics

Event	Men		Women	
	Senior	Under 19	Senior	Under 18
100 M Run	11.2	11.4	11.5	12.8
200 M Run	22.9	23.1	26.1	26.0

trars of the respective Universities where the students are studying.

7. Application Form

The prescribed forms can be had from the respective Registrars/Sports Officers of the Universities. The application form, duly completed, together with the attested copies of requisite certificates should be forwarded through proper Channel so as to reach the Dy. Director Scholarship Sports Authority of India, JN Stadium, Lodhi Road Complex, New Delhi within the due date. Incomplete and those received after the prescribed date will not be considered. The attested copies by the Gazetted Officer/Principal of the College/Sports Officer/Registrar of the University, of the certificates should be attached in support of the particulars filled in at column No. (a) (b) (c) (d) (e) (f) (g) (h) (i) and 5 of the application form.

NOTE: The Screening Committee have the right to make amendments /alterations / additions/deletions in these rules wherever they think it necessary.

N. B. The Scholarship Scheme can be renewed at any time without notice.

Qualifying Standards

Besides attaining the required sports standards, only those candidates will be considered eligible for scholarships who achieve the minimum qualifying standards in measurable sports. These minimum qualifying standards in individual sports are given below:—

<i>Event</i>	<i>Men</i>		<i>Women</i>	
	<i>Senior</i>	<i>Under 19</i>	<i>Senior</i>	<i>Under 18</i>
400 M Run	49.5	50.5	58.5	60.0
800 M Run	1 : 55.5	1 : 56.5	2 : 21.5	2 : 22.5
1500 M Run	4 : 02.0	4 : 00.30	4 : 50.0	4 : 56.5
3000 M Run	10 : 22.0	11.35
5000 M Run	15 : 00.0	15 : 10.0
10000 M Run	30 : 45.0	31.00
100 M H	15.6	16.0
100/110 M H	15.5	15.9
400 M H	55.0	56.5	66.0	66.0
20 KM Run	1 : 05.00
20 KM Walk	1 : 46.00
3000 M St. Ch.	9 : 50.0	9 : 50.0
4 × 100 M Relay	43.7	44.0	50.0	51.0
4 × 400 M Relay	3 : 22.0	3 : 24.0	4 : 05.0	4 : 09.0
Long Jump	6.95M	6.90M	5.50M	5.30M
High Jump	1.85M	1.80M	1.50M	1.50M
Shot Put	14.00M	14.00M	10.00M	10.00M
Discuss	45.00	43.00M	35.00M	35.00M
Javelin	62.00M	59.00M	37.00M	36.50M
Triple Jump	14.80M	14.30M
Pole Vault	3.50M	3.40M
Hammer Throw	49.00M	45.00M
Decath/Heplath	5570p	4334p
Hepth/Pentath			3660p	3000p

Swimming

<i>Event</i>	<i>Men</i>		<i>Women</i>	
	<i>Senior</i>	<i>Junior below 18 yrs.</i>	<i>Senior</i>	<i>Junior below 18 yrs.</i>
1	2	3	4	5
100M Free Style	60.5	61.50	1.09.5	1.12.00
200M Free Style	2.12.00	2.17.00	2.35.00	2.38.00
400M Free Style	4.52.00	5.00.00	5.30.00	5.36.7
800M Free Style	..	10.30.00	11.10.5	11.40.00
1500M Free Style	19.50.00	20.00.00	22.15.00	22.25.00
100M Breast Stroke	1.17.00	1.20.0	1.30.0	1.36.00
200M Breast Stroke	2.50.00	2.58.5	3.15.5	3.22.00
100M Butterfly Stroke	1.05.0	1.07.50	1.18.5	1.22.00
200M Butterfly Stroke	2.35.0	2.39.0	2.50.0	3.10.00
100M Back Stroke	1.11.00	1.14.00	1.24.00	1.27.50
200M Back Stroke	2.35.00	2.42.00	3.00.00	3.04.00
4 × 100M Free Style Relay	4.15.0	4.22.0	5.04.50	5.50.00

	1	2	3	4	5
4 × 200M Free Style Relay		9.35.5
4 × 100M Medlay Relay		4.50.00	5.07.5	5.45.00	6.10.00
200M Indv. Medlay		2.30.00	2.35.00	3.00.00	3.06.5
400M Indv. Medlay		5.35.00	5.45.00	11.10.5	11 40.00

Cycling (Men Section)

1000 M Sprint	13.50 Sec.
1000 M Time Trial	1 min. 20 Sec.
4000 M Individual Pursuit	5 min. 45 sec.
4000 M Team Pursuit	5 min. 25 sec.
1600 M Team Time Trial	2 min. 08 sec.
100 M Road Team Time Trial	2 hrs. 50 min. 00 sec.

Women Section

1000 M Sprint	16.00 sec.
1000 M Trial	1 min. 35 sec.
3000 M Indv. Pursuit	5 min. 10 sec.
3000 M Team Pursuit	4 min. 48.00 sec.

Weight Lifting

Category	Upto 18 Years		Upto 20 Years	
52 kg	Snatch + Jerk	= 180 kg	Snatch + Jerk	= 190 kg
56 kg	= 195 kg	= 210 kg
60 kg	= 205 kg	= 222.5 kg
67.5 kg	= 210 kg	= 232.5 kg
75 kg	= 215 kg	= 240 kg
82.5 kg	= 220 kg	= 245 kg
90 kg	= 225 kg	= 250 kg
100 kg	= 230 kg	= 250 kg
Over 100 kg	= 230 kg	=

[English]

Irregularities in Cooperative group Housing Societies in Delhi

4372. SHRI SURYA NARAYAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there had been a number of charges of irregularities against some of the Cooperative Group Housing Societies in the Capital;

(b) if so, the details of the charges made against each of the Societies and names and addresses of the Societies against whom action has been taken and offenders punished under the specific provisions of particular Law/Act during the last three years;

(c) the manner by which the Delhi Cooperative Societies Act or Consumers Protection Act, 1986 and their rules etc. can provide adequate safeguards to the aggrieved members who